

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 763
ANSWERED ON 7TH DECEMBER, 2023**

ADVANCE TRAFFIC MANAGEMENT SYSTEM

**763. SHRI SANGAM LAL GUPTA:
SHRI C.R. PATIL:
DR. RAMAPATI RAM TRIPATHI:
SHRI PRATAP CHANDRA SARANGI:
SHRI ANURAG SHARMA:
SHRI P.P. CHAUDHARY:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether there has been a decline in road accidents since the installation of the Advance Traffic Management System and if so, the details thereof;**
- (b) the details of procedure for financing the implementation of ATMS on National Highways and expressways;**
- (c) whether ATMS has been installed on all highways that pass through the State of Uttar Pradesh, Gujarat, Odisha, Rajasthan; and**
- (d) if so, the details thereof, State-wise and if not, the reasons therefor?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The Motor Vehicles (Amendment) Act, 2019 enacted in August, 2019 provides for installation of electronic monitoring and enforcement of road safety on National Highways, State Highways, roads or in any urban city within a state which has a population up to such limits as maybe prescribed by the Central Government. Accordingly, Ministry has published rules in August 2021 for Electronic monitoring and Enforcement of Road Safety at High Risk and High Density Corridors on National Highways, State Highway and at critical junction in major cities with more than one million population.

Advanced Traffic Management System (ATMS) is presently installed in high traffic density National Highways and National Expressways such as Delhi-Meerut Expressway, Trans-Haryana, Eastern Peripheral Expressway etc. by National Highways Authority of India (NHAI). ATMS has provisions for various electronic enforcement devices which help in speedy identification of incidents on the highway stretches and effectively monitor the highways, thereby improving the response time of the on-site assistance. Installation of ATMS has been part of Highway Project expenditure. The impact of installation of ATMS on road accidents has not been assessed.

Further, NHAI has recently issued new ATMS Policy dated 10.10.2023 which has provisions for enforcement of traffic regulator through facilitation of e-challan etc. The new policy envisaged to cover all National Highways and Expressway.
